SHRI SANGH PRIYA GAUTAM (Uttar Pradesh) : Madam, when are you going to take up the clarifications on this statement, today itself or on Monday ?

THE VICE-CHAIRMAN (SHRI MATI JAYANTHINATARAJAN):

The clarifications on this statement will be taken up on Monday. Now we have to take up the clarifications on the Statement made by the Minister of Environment. But first the Minister of State for Home Affairs is going to make an announce ment regarding the Government business for the next week.

ANNOUNCEMENT REGARDING GOVERNMENT BUSINESS IN THE RAJYA SABHA DURING THE WEEK COMMENCING MONDAY 3RD AUGUST, 1992

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M.M. JACOB) : Madam Vice-Chairman, with your permission. I rise to announce that Government Business during the week commencing 2rd August, 1992, will consist of :

1. Consideration and passing of:

(a) The Bhopal Gas Leak Disaster (Processing of Claims) Amendment Bill, 1992, as passed by Lok Sabha.

The National Waterway (Kollam-Kottapuram Stretch of West Coast Canal and Champakara and Udyog Mandal Canals) Bill 1992, as passed by Lok Sabha.

The Sick Industrial Companies (Special Provisions) Amendment Bill, 1992.

The Army (Amendment) Bill, 1992, as passed by Lok Sabha. - -

(e) The Beedi & Cigar Worker (Conditions of Employment) Amendment Bill, 1990.

Discussion on the Resolutions seeking disapproval of the Capital Issues (Control) Repeal Ordinance, 1992, and consideration and passing of the Capital Issues (Control) Repeal Bill, 1992, as passed by Lok Sabha.

Consideration and passing of the Banking Companies (Acquisition & Transfer of Undertakings Amendment Bill, 1992, as passed by Lok Sabha.

THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARAJAN): Now we will take up clarifications on the statement made by the Minister of Environment and Forests.

CLARIFICATIONS ON STATE-MENT BY MINISTER

United Natians Conference On Environment And Development

SHRI JAGESH DESAI (Maharashtra) : Madam Vice-Chairman, first of all I wish to compliment our Prime Minister and our Minister of Environment. I must say that our Minister of Environment was there from the beginning of the conference and he had mobilised the support of all the Third World countries. It is after a long time that our country in such a forum has proved that we have got that capacity. As regards environment, I had been to Uganda where there was an Inter-Parfiamentary Union Conference and this subject was discussed there also. A resolution was passed there because USA at that time was not willing to contribute. It is a developed country and it has made developing countries suffer and as such it is the duty of developed countries to help developing countries by giving finance for thie-

[Shri Jagesh Desai] purpose of environment. They are going to give us technology. I would like to know how they are going to give it to us or to other developing countries. What has been done for that purpose ? This is a fight between haves and have-nots. I am happy that our Government has put forth their views very strongly and effectively and they have also tried to see that the Third World countries and other countries fall in line. I compliment the Government for that. But I would like to know regarding the financial part. How are the developed countries going to finance the developing countries ? Because, regarding environment developing countries have to get some assistance for their development and that will be a problem. To what, extent are they going to help us for resolving those difficulties? Who is going monitor? Will it be the UNO or any to other agency ? The Third World countries should not get the due share but a lion's share for the purpose of environment. This, I would like to know from the hon. Minister. Once again I put on record my compliment for the very good work done by the Minister and I think the whole House will join me and commend him for the work he has done.

SHRI V. NARAYANASAMY

(Pondicherry) : Madam Vice-Chairman, first of all I would like to submit that our hon. Prime Minister did a tremendous job in unifying the Third World countries and creating an awareness among them about the environmental problems that are being laced by the World community. I also thank the hon. Minister who took all the pains to see that the Rio Conference becomes successful. Initially, apprehensions were raised in the media and outside that the Conference will not be successful and the developed countries will not cooperate with the developing countries in arriving at a solution to the environmental problems facing the world. Madam, it is to the credit of our country that India

took the leadership and was the the first which initiated the discussions country and contributed so much in the deliberations. A person coming from Pondicherry. Lt. Governor of Pondicherry. who was a member of the delegation was able to tell me how the delegation contributed day and night for the purpose of bringing the resolutions. Madam, inspite of all the efforts made, the US, though initially did not backed out of the commitment which they made, did not coopeate on three vital things with the community on the environmental world problems. First, the convention on biodiversity was not signed. Secondly, for the purpose of new and additional financial resources to the developing countries to finance the environmental strategies for sustainable development, contribution by the US was not up to the expectations. Thirdly, it was agreed by the countries who participated in the Conference that they would come forward and exchange technologies to environmental avoid degradation. Unfortunately, Mr. Bush-it was expected that he will not attend the Conference attended the Rio Conference and turned down these three important proposals. I would like to know from the hon. Minister whether a world opinion will be created because our information is that even some of the developing countries are helpless in this issue when Mr. Bush has categorically denied in signing these conventions. I would like to know from the Therefore, hon. Minister, what is the role of the Government of India in pressuring the US Government for the purpose of signing these three agreements.

Madam, the developed countries have got all the technologies and sophisticated weaponry. The testing of their sophisticated system causes air pollution, water pollution. etc. and it plays havoc on the other nations including the Third World countries. It is not a issue of one country, it has become a world

issue, a global issue. It is pertinent that the Rio conference was successful with a note of the American administration not agreeing with the three important agreements. Madam, I would like to make one more suggestion. The role played by the Indian delegation was appreciated by 177 representative countries. It is a feather in the cap of our Prime Minister. The credit for bringing the Conference a success and bringing credit to goes to Mr. Kamal Nath, the India Minister of State of the Ministry of Environment and Forests. Therefore, I would like to know from the hon. Minister, what follow-up action they are going to take after mobilisation of funds. I would also like to know whether groups of the nations v/ill be formed for the purpose of implementing the agreements which have been signed by various countries.

श्रीमती सरला माहेश्वरी (पश्चिमी बंगाल) : माननीय उपसभाध्यक्ष महोदया, सबसे पहले तो मैं मंत्री महोदय से यह जानना चाहंगी कि क्या यह सच है कि पथ्वी सम्मेलन में भारत की तरफे से भाग लेने वालों में आनंदमागीं के प्रति-निधि भी शयामिल थे? क्रीर, ग्रवर यह सच है तो मंती महोदय इस बात से भी ग्रज्ठी तरह से परचित होंगे कि श्रानन्द मार्ग किस तरह का संगठन रहा है । यह संगठन साम्हाज्यवादियों का ग्रौर एक ग्रेलगाववादी सम्ब्यात संगठन रहा हैं, जिसके जारे जें हमारे इस माननीय सदन में भी काफी रावाल उठ चुके हैं। मैं मंत्री महोदय से यह जानना चाहती हं कि इस तरह के संगठन ने वहां किस तरह से प्रतिशिधितः १८०१ ; और, प्रतिधितवः किया तो कैसे किया ? भारत सरकार की या उनके मंत्रालय की इसमें क्या भमिका रही ?

मेरा दूसरा प्रस्त, महोदया, यह है कि पुक्ष्वी सम्मेलन का एक प्रमुख विषय था-संस्क्त राष्ट्र सम्मेशन में पर्यावरण प्रोर विहास के संबंध में जो निर्णय लिए गए थे उसके बारे में एक ग्राधिक ढांचा तैयार करना, फाइकेसियल मैकेनिज्म को सैयार करना था। उसी प्रसंग मैं जी०ई०

एफ० का संयाल उठा था, ग्लोबल एनबायरमेंटल फेसिलिटि का सवाल उठा था। मंत्री महोदय इस बात को ग्रच्छो तरह जानते हैं कि जी.इ.एफ इस पर विश्व वैंक जा कब्जा है श्रीर कहा यह गया कि विश्व बैंक इस बात की कोशिश करेगा कि जी.इ.एफ. के सदस्य संयक्त राष्ट्र संध के तमाम सम्मान्य सदस्य हों, वह उसका लक्ष्य बताया गया । मैं मंत्री महोदय से यह जानना चाहती हं कि भारत ने क्या इस तरह की मांग उटाई कि जो.इ.एफ. की संदरयता, यन्विर्सल मेंबरशिप होनी चाहिए, सार्वजनिक सदस्यता होनी चाहिए, संयक्त राष्ट्र संघ के सब सदस्य को जी.इ.एफ. का सदस्य होना चाहिए ? इसी के साथ ही मैं यह भी सवाल उठाना चाहती हूं कि जी इ एफ. के ढांचे का जनतांत्रिक करने का सवाल उठा था । उस जी.इ.एफ. के ढांचे को जनतांत्रिक करने में भारत ने कौनसी भमिका নিমার্চ?

महोदया. मेरा तीसरा प्रश्न यह है कि पथ्वी सम्मेलन में जो जैवीय विविधता के संरक्षण, बायो डायवर्सिटी कन्वे श्वन रवीकार किया गया। उस कन्वेन्शन से जीन बैंकों के प्रश्न को ग्रलग कर दिया गया। मंत्री महोदय इस बात से अभिज होंने कि जीन बैंकों को बायो डायवर्सिटि कन्वेशन से अलग करके रखने का विकासझील देशों पर वया प्रभाव पड़ेगा ? क्योंकि जीन वैंक जितने है, उन पर पर ज्यादा ग्रमरीका ग्रौर विकसित देशों का कब्जा है और इसके चलते तमाम विकास शील देश, वे जो तमाम डक्ष्लण्ड जीग्स है, उम्मत जीन हैं उनसे वंचित हो जाएंगे । तो में माननीय मंत्री महोदय से यह जानना चाहती हूँ कि उन्होंने इस संबंध में दया कोशिश की कि बायो डायवसिटी कन्वेन्शन में जीन बैंकों के प्रश्न को शामिल किया जाए ?

चौथा प्रश्न मैं यह पूछना चाहूंगी कि बया यह सच है कि पृथ्वी सम्मेलन में ग्रीन-फण्ड तैयार करने का सुझाव प्राया था श्रौर विकास-शील देशों ने उस सुझाव को उठाया था ? फिर श्राखिर क्या कारण थे कि ग्रीन-फण्ड को सैयार करने का यह प्रस्ताव छोड़ दिया गया ? धन्यवाद ।

NAUNIHAL DR. SINGH (Uttar Pradesh) Madam-: Chair Minister En person, the hon. of vironment and Forests who led the Indian delegation the United to Nations Conference on Environ talked ment Development more and of environment than development the Rio Conference Madam at when you think Chairperson, of development. it SUO motto means the development in the areas of agriculture and industry. Will the please clarify hon Minister as to how linked the development of he agriculture and industry with en this presentation vironment in his at Has the hon. Conference ? Minister. on his return, drawn up any action plan for India relating to linkage of with environement and its aspects agriculture industry? If and SO. does the House know the details thereof ? If not, what are the details Madam, thereof? second ques mv tion is : the tragedy of the Earth Summit is that the true sustainable development experts, the indegenous people have been con not sulted on the drawing up of the action plan implement Agenda to 21. Indeed. most surprisingly, even Government of India openly the asks for more technological and mone tary inputs from those countries have the who destroyed Earth. Sadly, therefore, one can. only expect the further perpetuation of ills powerour environmental as brokers continue impose illto "solutions" advised that are totally of with the Earth's out tune reali ties. Through you, Madam Vicewould the Chairperson. Ι ask hon Minister to clarify and explain the ramifications thereof. The last would question is, Ι further ask the hon. Minister as to what are the specific and unique contributions that the Indian delegation to the Conference has RIO made. If SO. give will the hon. Minister kindly us the details thereof ? Has it made anv impact on the developing coun and the developed tries countries 2 If so, please state in what manner and to what extent Thank you.

SHRI GURUDAS DAS GUPTA

(West Bengal) : Madam, it in needless to say that India played ; important role, a significant role in the last Conference concerning environment. Being on this side of the House. I have no hesitation in applauding the role of my country particularly, of the Minister of State, who led the delegation, who actually paved the way for India palving a role. And the Prime Minister, at this speech, must be complimented. ; And I definitely compliment the role of the Indian delegation and the Minister of State and, here,] compliment our country's Prime Minister because India is the only country whose Prime Minister visited the People's Congress that took place there. There was anothei Congress which was going on in Rio and it is only the Indian Prime Minister who visited that Conference in appreciation of the non-Governmental initiative that was taken. Madam, on this question, I have a word of criticism on the statement that has been issued because Mr. Kamal Nath has not mentioned at al in his statement about the People's Congress that took place side by side. That should have been taken into consideration because the anti-pollution action plan can and should be supplemented by the people's initiative. My first question to the hon. Minister is this : The action plan to correct the imbalance of environment arising out of pollution is associated with the work o1 the developed countries. It is the developed countries that have con' tributed to a very great exten towards the pollution of this world Therefore, naturally, the cost of repair and the cost of correction o imbalance should be borned by them proportionally to a greate: degree. But America has no agreed to it. He had faced the entin world opinion but in a most arrogan way. The Bush Administratioi refused to bear the responsibility Therefore, my first question is, i America agrees to fund it, that is on thing. If America does not agree U

it then what is going to happen? what is going to happen to oar Action Plan if America does not agree ? My second question is, supposing America does not agree, in what way are you going to fund it or don't you take up the antipollution drive ? My third question is, in the background of the decisions what is the National taken in Rio-Programme in the country? What exactly is India going to do. because the city life is getting polluted ? Perhaps Delhi is the most polluted city in the country. Therefore, while fighting for the globan programme what is our National Action Plan ? That the Minister should kindly indicate. Fourthly I would like to know what the mel chanism inside the country and outside is, because everyday while passing through the streets, you will find how it is polluted. There is nobody to look after. There is no mechanism to check pollution in the buses, private cars and all that. What is the internationa mechanism and national mechanism? In what way are we going to bring in the role of the States ? How are the States going to be activised ? If the States don't do anything, the Central Government cannot by itself do it. In what way is the Coordinated National Action Plan going. to be undertaken?

Thank you- Madam.

श्री सुरेश पद्योरों (मव्य प्रदेश) : माननीय उपसभाध्यक्ष महोदया, पर्यावरण समस्या पूरे विश्व की समस्या है और बन रक्षा भी पूरे विश्व के लोगों का दायित्व है । इसको दुष्टिंगत रखते हुए विगत दिनों संयक्त राष्ट पर्यावरण एवं विकास सम्भेलन हुमा। वह ग्रपने-ग्राप में बहत सार्थक ग्रौर उपयोगी था। इसमें भारत की जो भमिका रही. वह निसंदेह बहुत सराहनीय ग्रीर ग्रभिनंदनीय रही, यदि में यह कहूं तो कोई अतिश्योविन रहीं होगा कि इस सम्मेलन में हमारे जो पर्यावरण एवं वन मंत्री हें उसमें उनका जो योगदान रहा, उनकी जो भूमिका रही, वह अपने आप में न केवल सराहनीय है, बल्कि अविस्मरणीय हो गई उै और एक एतिहासिक दस्तावेज बन गया है। इसके लिए माज भी सदन के अनेक सदस्यों ने उच्हें बधाई दी है. टसी शृंखला में कड़ी जोड़ते हुए मैं भी उनको बधाई देता हं।

महोदया, में धापके माध्यम से जानना वाहंगा कि इस सम्मेलन में विशेष रूप से कई कामना इस्पूज रहे । तो जो सार्क कन्टीज के साथ वार्ताताप उुआ, उस वार्तालाप का क्या विवरण था और वन रक्षा के लिए इस सम्मेलन में जो वहत लम्बा डिस्कशन हमा उसकी क्या व्याख्या रही ? साथ ही जो एजेंडा 21 था, उसके क्या फाइनेंशियल इम्प्लीकेराठस रहे ? इसमें जो गैर-सरकारी संग्रात थे, बह कौन-कौंन थे ? साथ ही जो राष्ट्रीय पर्यावरण रिपोर्ट प्रस्तुत करने की बात कही गयी है, तो उसके लिए जो म्राफिस खोला जाएगा, वह कहां खोला जाएगा भौर पर्यावरण सुधार व प्रदूषण को रोकने के लिए जो चर्चा हुई, उसमें इंडस्ट्रियलाइजेशन के साथ-साथ जो मल्टी नेशनल कम्पनीज का रोल रहता है, इस सम्मेलन में क्या उस पर भी चर्चा हई? जो विकसित देश हें उनके द्वारा पर्यावरण सुधार के लिए, प्रदूषण रोकते के लए जो वितीय मदद देने को बात है दिस

[श्री स्रेश पनौरी]

शील देशों को और झ/ंधकसित देशों को, उसमें वे कौत-कौत से विकसित देश हैं जिग्होंने पूर्ण सहमति व्यक्त नहीं की, यह मैं आपके माध्यम से मानतीय मंत्री जी से जानना चाहूंगा मैं यह भी जातना चाहूंगा कि जो ऐक्शन प्लान बना हैं उसका फोतो-प्रय करने के लिए क्या व्यवस्था की गई ? क्या उसमें यह भी तय किया गया कि एक वर्ड ऐतत्र (यर पेंट पालिसी डिक्लेयर की जाएगी और वह कब तक की जाएगी ? साथ ही मरुस्यलीकरण का एक कन्वेशन करने की बात माननीय मती जी ने प्रपते व्वक्तव्य में कही है । तो यह कन्वेशन कहां होगा, यह मैं मावके माध्यम से मंत्री जी से जानना पाहंगा ।

फ्रंत में मैं पुनः उनके सफल प्रयास भौर उनके रोल के जिए उनकी सराहना करता हूं भौर उनका मश्रिनंदन करता हूं।

SHRI JAGMOHAN (Nominated) : Madam- while I compliment the Prime Minister and the Minister of Environment and Forests for taking a correct stand. I would like to raise a few points.

Madam, is it not a fact that the Rio Declaration is couched in such general terms that nothing concrete is likely to emerge and nothing in essence has emerged from Stockholm, the much-trumpeted Conference of Stockholm ? After twenty years of the Stockholm Conference, what has happened ? Actually, more people are poor-more people are waterless, more people are living in slushy and Stinking slums and our cities are more polluted than before. What does it mean ? What it means is that declarations do not mean anything. It means what the deeds are that are found subsequently and that is the basic issue which everybody seems to be forgetting.

Now take, for instance, the Habitat Conference which I myself attended as a member of the delegation in 1976. Mrs. Margaret Trudeaus took out of procession taking empty buckets, signifying that they were empty buckets and water was the need of the human habitats, and it got worldwide publicity. But now you find more buckets are waterless than they were at that time.

The third point which I would like to state here is that the basic issue is one of resources, and sustainable development is not possible if there is an inequitable distribution of wealth in the world. You see, 82.7 per cent of the world's resources have been coimrned by a small microscopic minority, about 19 per cent of the world population, and 20 per cent of the world population has only 1.5 per cent of the resources of the world at its disposal and the richest one billion are 150 times more than the poorest one billion people. So, in such a state, nothing can really be done. Then, as you know, the issue is who is going to monitor whatever little funds are being made available through the Global Environment Conference or whatever it is. It is the World Bank, the UNEP, UNDP, etc. Somebody was remarked very clearly that it is just like putting a fox incharge of a hen house ! The World Bank will advocate a policy of structural adjustment and they will take by trade what they will give by this method. And, whit is this 1.5 billion provided by the Ban and a few more billion promised by the United States or in the S)restry Declaration and other Declarations which have been mxde ? When you tiks by t d 50 billion, it means that much goes every year from the poor countries to the rich. So, in essence, what will happen is that you will not get any substantial fund to solve the fundamental problems of development aid removal of poverty, and sectionabled development is, not possible at all as the last twenty years' experience has shown us.

> Today, in Delhi and Bombay, more populations are living in slushy and stinking slums and the eoaditioas in the caral areas

are much worse. In every developed country, more are landless and more are living in substandard conditions. So, the basic issue is of the lifestyle of the people in the West and unless that is changed, unless a new motivation comes, no real development is possible. I have some other points to make. Since the bell is rung, I will keep quiet. Thank you, very much.

SHRI SOM PAL (Uttar Pradesh) : Madam, Vice-Chairm-person, our concern for conservation of environment and strategy for sustainable development was best summed up by Shrimati Indira Gandhi, the then Prime Minister, when she participated in the Stockholm Conference of 1972, excactly two decades before the present Rio Conference. The phrase

uttered by her~"poverty is the biggest polluter"— has since become historic, and this clearly sums up the theme of the whole exercise.

Madam, this time we participated in the Rio Conference in a big way Our hon. Prime Minister Twas there, two of our Ministers including hon. Shri Kamal Nathji, and a large contingent of experts and bureaucrats was there. All the issues concerning environment and sustainable development now have crystallized. And it has been established beyond controversy that development can not be sustained without conservation of environment, and environment cannot be conserved without going through the process of development, that is, without removing poverty. And these are two descriptions of the same process, and now everybody agrees that the very existence of life on this planet is dependent on this process. This is a question of equitable distribution and sharing of natural resources not only amongst the peoples of the present generation living on this planet, but also amongst the generations which are to come in future. It is good that we took it up so seriously and participated

at this level. But the question is; What have we returned with? And what strategy have we set for ourselves back home ? Have we chalked out any programme in some timeframe and in some quantified terms ? The statement of Shri Kamal Nathji, in para 3 speaks of conservation of tradition in our country. No doubt, our tradition has been very rich and time-proven. But what are we doing lo conserve it ? And it is on this aspect that I would like to see certain clarifications from the hon. Minister.

Number 1 : He talks of our bio-diversity which is vanishing in a big way. Numberous plants and animal species areugetting extinct every year. These species, parti-cuarly, the plan speies have survived in their natural enviornment through milliovns of years, and they are vital to all our programmes of varietal agriculture, livestock research in and development and horticulture poulty development. This bio-diversity has been plundered in a big way by the so-called particularly developed countries, the USA. And all their research programmes on agricultural development and other development are based on these bio-diverse resources plundered from our nation, for which the Dun-kels are now claiming royalty from developing countries. Have we raise the issue of claiming royalty for this loot by these developed countries? I have not seen a single sentence about that in this whole statement. And what is the programme that we have launched in our own nation for conserving this immense bio-diversity, all our medicinal plants, all our natural plants which are vital for research as I have already said for varietal improvement of crops and horticultural crops ? And they are vanishing and we have not lauaehad

[Shri Som Pal] upon any programme for cataloguing them, enumerating them, categorising them or conserving them in their natural environment. And we have just now set up a Gene Bank at the national level which is a very small measure, and I I don't think it is going to help in a big way. This is the foremost question.

Secondly, all our traditional medicinal systems are being allowed to become extinct. Most of these are dependent on vegetation and plants. All our herbs with medicinal value. are being plundered indiscriminately even now. All the Himalayas are being denuded of these plants. Have we any programme for conserving or resurrecting the old -medicinal system ? Recently I came across a news item in the Economic Times saying that Germans have conducted a very intense and large-scale research and have identified about 138 uses of our Nim which in botanical parlance is known as Melia Indica, in medicine, in crop fertilizing and pest- control and insects control. But all these things we wish to learn through the West. All our literature is -replete with this information but we are caring the least to make use of this.

Thirdly I see no programme for encouraging the use of natural compost and pest control methods and educating the farmers about it. My information is that our nation has 65 million tonnes of biodegradable material which can be used for increasing productivity and keeping fertility of the soil intact but hardly 26 million tonnes of this material is being used and 39 million tonnes is allowed to be wasted. Similarly urban waste is 16 million tonnes add hardly 6 million tonnes of it is being used. The rest is allowed to pollute our lifeline rivers.

Para 6 of the hon. Minister's cement says that there are cer-sectoral issues. He has enumera-ieven- out of which- I will take

up only four. Firts he talks of land resource. We still have 44 million hectares of land which can be brought under cultivation or under green cover which is not being done. Under the hon. Minister himself, the Wasteland Development Board was created in 1978 and the Minister is on record to have said in Malaysia that he has already identified, I think 15.5 or 19 million hectares which can be brought under green cover. For the last 14 years we have not chalked out any plan to make use of this valuable resource and we say that we do not have any land to fall back upon for green cover or for agriculture. This constitutes about 32 to 33 per cent of the total cultivated land in our country. Then, we have no plans for allotting this land and we say the biggest problem our nation is facing is unemployment and starvation- and this 44 million hectares of land is allowed to be denuded of its fertility through soil run-off and flash flood. We have no programme for soil conservation at the national level. We have no programme of water-shed management which is not only vital for irrigation- for drinking water but also for recharging the ground water which is do pleting at a very fast rate and large areas are being declared as dark and grey blocks, and desertification is taking place. Similarly desert reclamation we have for no national policy so far. We have no policy for use of ground water. We have no policy for contouring and bunding land and stopping the soil run-off. We are maintaining an army to save our horizontal land, spsnding so heavily on defence but for vertical soil run-off which is taking place at the rate of millions and billions of tonnes every year, we are caring the least. (*Time bell rings*)

I will take a minute only. I have only 2-3 points more. We are spending so heavily on dams, on major and medium irrigation works. For creating an additional hectare potential for irrigation we have t spend Rs. 35,000 plus while on minor irrigation

and water-shed management, we can uo it within Rs. 6000/-, that is, with this programme and with the same investment we can create five times • the irrigation potential which we are doing with these big dams and medium irrigation projects. Similarly, the ageold resource of ponds and *talabs*, which were there in the villages and which are essential for recharging the ground water and for other purposes, is becoming extinct. We have no legislation to stop the extinction of this resource.

Lastly, the hon. Minister talks about toxic elements. Madam, there are about two-three dozen toxic pesticides and insecticides which have been banned for decades in the developed countries, but which are still being used in our country. They will kill the valuable pests and insects which are vital for cross-pollination and for maintaining the fertility of the soil. We do not have any policy. We have got substitutes in our traditional system which we ar not ready to fall back upon. e

Then, there is indiscriminate use of chemical fertilisers, when we can use our biodegradable materials which can help in increasing the fertility of the soil. If we do not do that, we are heading towards a total desertification within a few decades. I would like the hon. Minister to throw light on all these points.

THE VICE-CHAIRMAN (SHRIMATI JAYANTH1 NATARAJAN): Before I call the la .t speaker I would like to point out to the hon, Members that the hon. Minister of State for Finance is here to answer clarifications on the statement which he made yesterday. But it is going to be 6 o' clock. I suggest to the Mem-bers that this can be put off till Monday. Now, he has to lay some papers on the Table of the House. He has to lay the same thing on the Table of the other House also. Therefore- let him lay them now.

PAPERS LAID ON THE TABLE—contd.

Notification of the Ministry of Finance (Department of Revenue)

SHRI RAMESH WAR THAKUR : Madam, I lay on the Table a copy each (in English and Hindi) of the following Notifications of the Ministry of Finance (Department of Revenue), together with Explanatory Memoranda on the Noti-fications:

- (i) No. 79/92-Central Excises, dated the 31st July, 1992- amending Notification No. 31/88-Central Excises dated the 1st March, 1988, so as to exempt Rifampicin from excise duty. [Placed in Library *See No.* LT-2397/92]
- (ii) No. 80/92-Central Excises, dated the 31st July, 1992, exempting three specified drug intermediates used in the manufacture; of Rifampicin from excise duty. [Placed in Library. See No. LT 23S1/92]
- (iii) No. 249/92-Customs- dated the 31st July 1992- amending Notification No. 64/79-Customs ri:tted the (t) march, 1969, .so as to delete certain entries as a consequential change. (Placed in Library. See No. LT-2399/92]
- (iv) No. 250/92-Customs, dated the 31st July, 1992, exempting from custom duty specified drug intermediates. [Placed ir] Library See' No. LT-2400/92]
- (v) No. 251/92-Customs- dated the 31st July, 1992, prescribing a basic customs duty of 10 on specified drug intermediates for manufacture of Rifampicin. [Placed in Library See No. LT-2401/92]
- (vi) No. 252/92-Customs, dated the 31st July, 1992, amending certain notifications, *inter-alia*, so as to impose a basic custom